

Exchange of Students for Technical Experience

*971. **Shri M. E. Krishna:** Will the Minister of Education and Scientific Research be pleased to state

(a) the number of Indian Nationals who have received training so far under the International Association for the Exchange of Students for Technical Experience,

(b) the assistance given to such candidates by the Government of India to undergo training in foreign countries,

(c) whether India has received any foreign students so far to impart training in this country under the above programme, and

(d) if so, the number of such students?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimali): (a) 134

(b) None

(c) Yes, Sir

(d) One

Shri M. E. Krishna: May I know how many students who have undergone training have been absorbed in the jobs for which they have been actually trained? Are there any who have been provided jobs for which they have not been trained?

Dr. K. L. Shrimali: It is not the responsibility of the Association to provide jobs. This Association only arranges, through exchange programme, for training of students, for which facilities do not exist in this country.

Shri M. E. Krishna: What is the total number of persons required for the Second Plan who are to be trained in foreign countries on these lines?

Dr. K. L. Shrimali: The Planning Commission has given a rough estimate in the report. I may refer the hon. Member to the Planning Commission's report.

Shri Damani: May I know in which industry the exchange of students is taking place?

Dr. K. L. Shrimali: Various technical trades

Shri Damani: Particular industries?

Mr. Speaker: Many industries wherever technical knowledge is necessary

Shri B. S. Murthy: May I know how many of the 34 students who received technical training under the auspices of this International Association, have been provided with governmental jobs?

Dr. K. L. Shrimali: I have no information at my disposal at present

Rupee Oil Company

{ **Shrimati Tarkeshwari Sinha:**
*972. { **Shri Narayanankutty Menon:**
 Shri L. Achaw Singh:
 Shri Punnoose:

Will the Minister of Steel, Mines and Fuel be pleased to state

(a) whether any final agreement has been reached with the Assam Oil Company regarding the formation of a Rupee Company for exploration of oil in Assam,

(b) if so, the nature of such an agreement, and

(c) the cost of crude oil to be supplied by the Assam Oil Company and the cost of crude oil imported by Burma Shell Refinery Ltd, per gallon?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

(c) The cost of crude oil to be produced by the rupee company in Assam has not yet been estimated. The Burmah Shell Refinery Ltd, do not import crude oil, but their principals arrange to deliver at refinery site sufficient quantities of crude oil to keep

the refinery in production all the time. The c.i.f. cost of crude oil made available to the Burmah Shell Refineries during 1957 varies from Rs. 83.43 per ton to Rs. 86.4 per ton.

Shrimati Tarkeshwari Sinha: May I know what is the reason for the long time that has been taken for finalising the agreement? Is it a fact that the Assam Oil Company is not agreeable to the terms offered by the Government of India?

Shri K. D. Malaviya: Generally it is a fact that complete agreement has not yet been reached on many of the points raised by the Government. Agreement has not been reached on many of the points raised by them also. In May last the negotiations had to be suspended as the A.O.C. took such a stand with regard to the question of transportation of crude oil that further negotiations were possible only after a decision regarding the location of the refinery was reached. Subsequently, we took an interim decision and even now the negotiations have not proceeded beyond that stage. We are now waiting for the project report.

Shrimati Tarkeshwari Sinha: The Chairman of the Burmah Shell Refinery Ltd. spoke sometime back in London that India is not a country in which investment can be made with full confidence. I do not remember the exact words but that was the gist of the speech. In view of the statement of the Chairman of the Burmah Shell Refinery Ltd., may I know whether there is any possibility of the Assam Oil Company backing out of their investment in India?

Shri K. D. Malaviya: The attention of the Government was drawn to the statement made by the Chairman of the Burmah Shell. But it is not for me to say how they will subsequently react to the situation that is arising now as a result of our policy.

Shri Narayanankutty Menon: May I know whether there was an agreement between the Government of India and the Assam Oil Company regarding the formation of the Rupee Com-

pany which stipulated that the majority of the rupee shares in the company will be owned by the Government of India and, if so, whether the company has gone back upon that agreement?

Shri K. D. Malaviya: There was no decision from the Government side that there will be a majority share for the Government in the proposed Rupee Company and there was no difference subsequently also, as the negotiation proceeded, with regard to the percentage of the shares that is to be held by the Government of India in the Rupee Company.

Shri Narayanankutty Menon: May I know whether the Government is going to demand a majority of shares in the new Rupee Company in view of the fact that the other refinery is going to be opened for refining oil?

Shri K. D. Malaviya: No, Sir. The proposed Rupee Company is meant only to produce crude oil and perhaps also to transport crude oil. The refinery is outside the scope of the Rupee Company. So far as the production of crude oil and transportation is concerned, Government have agreed to take 33 per cent. share in the proposed company. But that does not take away our right of control in any way. We are continuing the negotiation.

Shri Hem Barua: Since the Government of India have taken only 33 per cent of the share in the Assam Oil Company, it is bound to affect their net profits also, whereas much smaller countries in the Middle East like Bahrain, Saudi Arabia and Kuwait have succeeded in getting 50 per cent. net share from the foreign companies without their making any investment in their companies. Are the Government satisfied with the present position?

Shri K. D. Malaviya: Yes. Even with the 33 per cent. that we have proposed to the Assam Oil Company, on which there is no difference of opinion, we will get a greater net share than any of the countries in the

Middle East are likely to get Their 50 50 basis is a comparatively much less profitable basis on the whole than ours because there are no tax laws there It gives us much more money than you envisage

Shri Joachim Alva: The Burmah-Shell, which is the backbone of the Assam Oil Company, has only recently announced its terms and conditions to the Pakistan Petroleum Company I want to know whether the Government will watch the situation and demand better terms from this Company even in the preparatory stage as we have made more progress in oil than Pakistan

Shri K. D. Malaviya: Yes, Sir We propose to demand much better terms than what are now being negotiated there or anywhere

Shrimati Tarkeshwari Sinha: May I know whether it is a fact that the Assam Oil Company has agreed to prepare the project reports for the refineries and when they are likely to prepare the project reports If they are not preparing the project report, may I know who is going to submit project reports to the Government of India?

Shri K. D. Malaviya: The foreign consultants are now busy examining the question of preparing the project report for both the refineries The A O C. are only helping in the pipeline project

Shri Narayanankutty Meenon: May I know whether, in view of the fact that this Rupee Company is going to trade purely in oil which is derived from the Indian wells, Government will stipulate a condition that the price of the crude oil, which is to be supplied to the company, will be entirely fixed in relation to the cost of production in India?

Shri K. D. Malaviya: We are still negotiating with the Assam Oil Company regarding the price that is to be fixed for the production of crude oil.

राष्ट्रीय अनुशासन योजना

*६७३ { श्री बचन बहान :
श्री रामानी :

क्या शिक्षा और वैज्ञानिक विशेषज्ञ मंत्री २७ मई, १९५७ के तारकित प्रश्न सख्या/४२८ के उत्तर के सम्बन्ध में यह बताने की कृपा करेग कि

(क) सभी वर्गों की शिक्षा सस्थाओं में राष्ट्रीय अनुशासन योजना चालू करने के सम्बन्ध में इस बीच क्या प्रगति हुई है, और

(ख) किन-किन राज्यों में अपने अपने क्षेत्रों में योजना को (१) स्वीकार कर लिया है और (२) जारी किया है ?

शिक्षा और वैज्ञानिक विशेषज्ञ मन्त्रालय में राज्य-मंत्री (डा० का० ला० श्रीवाली)

(क) इस योजना को पंजाब, बम्बय और पश्चिमी बंगाल के तीन क्षेत्रों में उन स्कूलों पर लागू करने का विचार है जिनको पुनर्वासि मन्त्रालय से सहायता नहीं मिल रही या जो विस्थापित छात्रों के लिए नहीं चलाये जा रहे हैं। इस योजना के वित्तीय मामलों और प्रशासन सम्बन्धी न्यौतों का अभी परीक्षण किया जा रहा है। आशा की जाती है कि इस योजना को इस वर्ष के दौरान में कार्यान्वित किया जायेगा।

(ख) विस्थापित विद्यार्थियों के स्कूलों के विषय में सम्बन्धित तीनों राज्य सरकारों ने इस योजना को स्वीकार कर लिया है। इस योजना को अन्य स्कूलों में लागू करने के सम्बन्ध में राज्य सरकारों को शीघ्र ही लिखा जाएगा।

Some Hon. Members: In English also

Dr. K. L. Shrimani: (a) It is proposed to extend the Scheme in three regions in Punjab, Bombay and West Bengal to schools other than those financed by the Ministry of Rehabilitation or run for displaced students.